

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 54 of 2013 & IA No. 82 of 2013**

**Dated : 13<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr.V.J. Talwar, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.**

**...Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors.**

**...Respondent (s)**

Counsel for the Appellant(s): Mr. G. Ramachandran  
Mrs. Swagatika Sahoo

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 82 of 2013 (Appl. for stay) to the Respondents returnable on 02.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **02.04.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/pg**